Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 13 of 2014

Dated: 23rd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant (s):

Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. M.S. Ramalingam for R.1

Mr. Pradeep Misra

Mr. Suraj Singh for R. 3 & 4 Mr. R.B. Sharma for R.13

ORDER

It is represented that all the Respondents have been served.

The learned counsel for the Commission has already filed its reply. The learned counsel for the Respondent Nos. 3, 4 & 13 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 19.05.2014 after serving copy on the other side.

Post the matter for hearing on **28.5.2014.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath) Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson